Written Answers

55

- (d) The bulk milk vending machines are in operation in Maxico city.
- (e) The working of the processing, transportation and bulk milk vending sys tem of Mexico City Milk Plant with spe cial reference to its applicability to Indian conditions was studied by an Expert Team deputed to Mexico City by National Dairy Development Board in June, 1972. The study report commends the acceptance of Mexican bulk vending concept, particu larly for meeting the requirements of poorer sections of our urban population, subject however, to improvements being made in the technical aspects of the sys tem in the light of experience gained in Mexico City. This corroborates the views earlier expressed by other experts whom Government consulted, namely U. K. Milk Marketing Board and Dairy Experts of T. A. O. W. F. P. and UNICFF.

After careful consideration, Government have authorised the introduction of bulk milk vending machines subject to rectification of deficiencies noticed and the adoption of the prescribed tendering and procurement procedures. This decision has been taken in the interest of quick and massive expansion of milk distribution facilities, in addition to the existing bottle supply which will continue. The supply of milk through bulk milk vending machines will reduce costs involved in bottling and will also cut down, the transport cost. The milk

will be available for longer periods during the day as compared to the limited hours of supply from milk distribution depots in the morning and evenings and will reduce long queues. The quality of milk supplied through bulk milk vending machine will be better as compared to the bottled milk because it would be possible to maintain the temperature of the milk supplied through bulk vending machines at 5°C. The National Dairy Development Board visualises that within a year or so of these bulk vending machines at 5 C. The Nation-indigenous, manufacture will be able to fill the country's needs for such equipment.

to Questions

RECRUITMENT OF SCHEDULED CASTES AND SCHEDULED TRIBES

- 61 SHRI IRRAHIM KALANIYA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to
- (a) the total number of Gazetted. Class 111 and Class IV employees, category-wise, recruited in the Department of Culture during the last three >ears;
- (b) how many out of them belong to Scheduled Castes, Scheduled Tribes and minority Community, Category-wise;
- (c) whether the recruitment from minority Community was the least and if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SO-AND IN CIAL WELFARE THE DEPARTMENT OF CULTURE (SHPI D. P. YADAV): (a) to (c) A statement is attached.

STATEMENT

Number of posts for which recruitment was made in main secretariat of the Department of Culture since 1-3-1972 and the number of persons belonging to scheduled castes; schedule tribes and minority community

S.	Category	Number of posts	Scheduled Castes	Scheduled Tribes.	Minority Community
1.	Gazetted	1			•••
2.	Class III	22	5		1 Muslim
3.	Class IV	2	1	1	

The Department of Culture h;is been functioning as a separate Department only since 1st March, 1972 hence information regarding the recruitment made only after that date is furnished. Due care would be taken to ensure that there is no discrimination against any section of population in the matter of employment. Due care will also be taken to protect interests of minority communities in this regard and wherever reservation has been provided in favour of any backward class of citizens including Schedule Castes and Schedule Tribes, it will be adhered to.

GOVERNMENTS INABILITY TO PRO-VIDE MANURE AND FERTILISERS TO AGRICULTURISTS

62. DR. BHAI MAHAVIR SHRI MODISH PR A AD MATHUR. SHRI O. P. TYAGI:

Wilt (he Minister of AGRICULTURE be pleased to state :

- (a) whether it is a fact that Government are unable to provide manure and fertilisers to the agriculturists according to their requirements;
- (b) whether Government also realise that due to the shortage of fertilisers and water it is not possible to get higher production from the improved seeds; and
- (c) if so, whether Government have evolved any measure to meet the shortage?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) It is a fact that there is some constraint in the availability of fertilisers due to difficulties in domestic product and imports. It is expected, however, that a substantial part of farmers' requirements of fertilizers would be met during the year 1973-74.

(b) and (c) It is possible to minimise effects of fertilizer and water constraints through better management of available inputs.

In order to obtain maximum agricultural production from the available fertilizers, the States have been requested to prepare plans for using fertilizer on priority crops like high-yielding varities of cereals and export oriented crops and to make distribution arrangements accordingly. Even on these crops, the Indian Council of Agricultural Research has advised various measures such as better tillage, better water management, better plant protection, better weeding and more balanced fertilization in order to maximise production with the available stocks.

Government are also making all-out efforts to increase the capacity utilisation of the domestic fertilizer units and to import fertilifiers from all possible sources to meet the requirements in full.

EFFECTS OF THE COMBINATION OF DRUGS

- 63. SHRI SHYAMLAL GUPTA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether Government are aware of the fact that combination of antibiotics of sulfa drugs and antibiotics exposed the patients to possible side effects;
- (b) whether the Essential Drugs Committee has initialed a study on the effectiveness of the various combination of druys used in India; and
- (c) what steps are taken for providing clinical and laboratory facilities in the country so that the combination of drugs are examined for the study of side effect?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) and (b) The matter is under consideration of the Essential Drugs Committee.

(c) Clinical facilities of a limited extent, are already available in the country, for carrying out studies on the combination of diugs.